

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(17) C.P. (IB)-1147-(MB)/2019

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.07.2019**

NAME OF THE PARTIES: Insta Capital Pvt. Ltd.  
V/s  
Logix Supply Chain Solutions Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for Petitioner is present. None for Respondent.
2. The Petitioner is directed to inform the Respondent the next date of hearing and place on record the Affidavit of service along with tracking report.
3. Matter is listed for hearing on **11.09.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

01.07.2019  
Aah=